

DIVISION BENCH
COURT - II

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/26(KB)2024
COMP.APPL/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	MANISH KUMAR JAJODIA VS MARTINA BIO GENICS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Varun Kothari, Adv.] For Manish Kumar Jajodia Petitioning Creditor
Mr. Ajit Kumar Choubey, Adv.]
Mr. Rahul Kinkar Pandey, Adv.]
Mr. Noorul Islam, Adv.]
Mr. Vinayak Chaubey, Adv.]
Mr. Harshit Jaiswal, Adv.]
Mr. Debojit Belel, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **21.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**